

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 191/2024**

IN THE MATTER OF:

Yelahanka - Puttenahalli Lake and
Bird Conservation Trust (Regd)

...APPLICANT

VERSUS

State of Karnataka and Others

...RESPONDENTS

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Filed by



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Date: 22.04.2025

Place: New Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 191/2024**

IN THE MATTER OF:

Yelahanka - Puttenahalli Lake and
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VERSUS

State of Karnataka and Others

...Respondents

**REPORT ON BEHALF OF RESPONDENT NO. 6 (BWSSB) IN
COMPLIANCE OF ORDER DATED 05.03.2025**

MOST RESPECTFULLY SHOWETH:

1. The instant report is being filed pursuant to the directions issued by this Hon'ble Tribunal vide order dated 05.03.2025 in the present Original Application, wherein the following clarification/information was sought by this Hon'ble Tribunal:

- “4. *The learned counsel appearing for the 9th Respondent would state that there is a huge pit available within their colony which is used for the collection of sewage and taken through the resort and connects the main sewage line. If that is so, whether there is a necessity for the BWSSB and BBMP to lay the line on the side of the Puttenahalli Lake needs to be examined.*
5. *The learned counsel appearing for the 10th Respondent states that there is a Sewage Treatment Plant (STP) within their Association that is being used. If that is so, whether there is a necessity for the hume pipes to be laid for the purpose of carrying sewage also needs to be examined.*
6. *To take a comprehensive call on the problem, it would be appropriate to direct the Government authorities along with residents not only Respondents No.9 and 10, but any other stakeholders available to collectively take a decision. The Chairman – BWSSB will be the Chairman of the Committee*

consisting of BBMP, BWSSB, BDA, Department of Environment, Forests and Ecology, Karnataka Lake Conservation and Development Authority, Deputy Commissioner – Bengaluru Urban District, Karnataka SPCB along with Respondents No.9 and 10.

7. *It is open to the Chairman of this Committee to include any other residential colony that may be involved in this project to find a permanent solution with the existing amenities. The above arrangement is directed only to avoid any of the sewage/storm water lines passing through the water bodies/waterways.*
8. *It is open to the BWSSB to assess the gradient of the land and take appropriate action in this regard.*
9. *The learned counsel appearing for Respondent No.10 stated that their Association is having a STP, which is fully functional. The said committee can also look at utilizing the said facilities for the 9th Respondent on a temporary measure instead of letting it on the open pit.*
10. *So, let the above exercise be done within 4 (Four) weeks and report the outcome by way of a report.*
11. *Let the Chairman – BWSSB convene the meetings within two weeks, however not later than 24th March 2025. Let a permanent solution be arrived at fixing the timeline for execution and the report would be filed on or before 24.04.2025.*
12. *In the meanwhile, let the authorities ensure that no sewage enters into the water body. It is open to the authorities to explore the possibilities even if it is included in the buffer zone of the water bodies, subject to the zoning regulations contained in BBMP Revised Master Plan 2015.”*

2. In this regard, it is submitted as follows:

3. **Re: Meeting of the Committee** – As per the directions of the Hon'ble Tribunal the committee was formed and an inspection cum meeting was convened on 27.03.2025. During the said meeting, it was *inter alia* deliberated that:

In order to revive the lake eco-system and to provide an all-inclusive solution for arresting the entry of sewage into Yelahanka

Puttenahalli Lake, as there are no alternatives, the following directives were issued to the respective departments:

- a. **BBMP:** *Installing 1600 mm diameter RCC pipelines for an approximate length of 600mts in order to carry the rain water mixed with sewage of un-sewered areas like village Panchayath, missed out 110 Villages areas during low intensity rainfall. Further during high intensity rainfall due to exhaustion of the pipeline carrying capacity, will naturally allow the rain water to enter the lake.*

To prevent silt and debris entry if any, BBMP shall take additional precaution by providing trash barriers, silt traps and any such necessary arrangements, to allow only clear rain water to enter the lake, maintaining the lake ecosystem.

Timeline: *Work of laying the 1600 mm dia RCC pipeline to be completed within 45 days from the date of issue of NGT orders.*

- b. **BWSSB:** *To lay the 700 mm dia RCC trunk sewer, approximately 600 meters in length, along the Puttenahalli lake bund walkway, parallel to the BBMP 1600mm dia RCC diversion line, to carry the sewage from Ananthapura village sewer network by natural gradient for further treatment at ongoing Yelahankakere 6 MLD STP taken up by BWSSB.*

Timeline: *Work of laying 700 mm dia RCC pipeline to be completed within 45 days from the date of issue of NGT orders. To take up and complete the UGD pipeline work for missing areas of Puttenahalli lake catchment coming under BWSSB jurisdiction in next one year.*

- c. **KSPCB** and other concerned officials to issue the notices and impose penalties immediately on all the properties discharging untreated sewage into SWD.

Timeline: *Immediate action to prevent the sewage entry to the lake from the apartments and industries in the catchment areas within next 60 days*

- d. **Bangalore Urban DC:** *To instruct the Executive Officer - Yelahanka Taluk Panchayath, Gantegannahalli Village Panchayath, Ramagondanahalli Village to take up immediate necessary action*

to arrest the entry of the sewage from the Panchayath limits into SWD.

***Timeline:** Immediately submit the action plan*

- e. **Bangalore Development Authority:** To prioritize the sewage network and Sewage Treatment Plant works in the Puttenahalli lake catchment areas, there by aiding the preventive measures to arrest the sewage entry from BDA layouts.*

The implementation of above measures on immediate basis is the suitable solution to revive the Puttenahalli Lake and Bird Conservation.

4. The minutes of the meeting dated 27.03.2025 is annexed herewith as **Annexure R-1.**
5. **Re: Sewage Collection in Pitat Premises of Respondent No. 9** – The representatives of Respondent No. 9 and the officials explained that there is a small pit located in the divider of the road within their colony, which is used to collect sewage from only certain areas of the layout where the levels permit. However, sewage from the remaining areas is flowing into the storm water drain, eventually entering into the Lake. Given the lack of alternatives, it is necessary for BWSSB to lay sewer line and BBMP to lay the diversion line along the Puttenahalli Lake bund to prevent further sewage entering the lake.
6. **Re: STP in the Premises of Respondent No.10** – The STP present in the premises of Respondent No. 10 is designed and installed solely to manage the sewage load of their community, thus it doesn't have the required capacity to treat more sewage. Additionally, the officials present informed the committee that during routine inspections, it was observed that the Esteem Northwood Residents have been discharging the untreated sewage into the SWD, which ultimately flows into the lake.

7. Committee Chairman and all the officials inspected, Yelahanka and Puttenahalli Lake bund, Ramanashree California Gardens Layout, Storm Water drain near Century Commander's Vista Apartment upto Century Saras Apartment. During the inspection, it was observed as follows:
 - I. The gradient of the catchment area was reviewed wherein it was clearly understood the natural gradient was towards the Yelahanka Puttenahalli Lake and the entire catchment area has developed drastically in the recent years.
 - II. The development in the unsewered areas is also very high leading to inflow of sewage from these unsewered areas to the storm water drain has increased. Since, there is no other alternative all the committee members gave their consent to –
 - a) laying the 700 mm dia RCC trunk sewer of about 600 mts for carrying the sewage to connect to the closed conduit network of Ananthpura Village by BWSSB;
 - b) laying 1600 mm dia RCC diversion pipeline, parallel to BWSSB pipeline in the walkway of Puttenahalli lake bund.
 - III. The Chairman of the committee directed the BBMP officials to provide sufficient silt traps and trash barriers so that the entry of silt and debris is averted and also instructed to provide the overflow pipe with a gate so that during the rainy season the rain water shall enter the lake and maintain the lake ecosystem and also to avert the entry of sewage mixed with storm water during the low intensity rainfall.

8. The above information is hence placed on record for this Hon'ble Tribunal's consideration.

Date: 22.04.2025

Filed by


For Respondent No. 6
Principal Engineer (P)
Bangalore Water Supply
(BWSSB) and Sewerage Board
Bangalore 560 009


Darpan KM
Standing Counsel
State of Karnataka

Annexure R-1

7

Minutes of Meeting of Site Inspection followed by Meeting held on 27.03.2025 as per the directions of Hon'ble NGT(SZ) regarding Original Application No 191/2024 (SZ) and IA No 71 & 164 of 2024 pertaining to Yelahanka Puttenahalli Lake

Venue: Inspection of the Yelahanka Puttenahalli Lake bund, Ramanashree California Gardens Layout , Storm Water drain near Century Commander's Vista Apartment upto Century Saras Apartment.

Officers Present:

SI No.	Name of the officers	Designation
01	Dr. Ram Prasath Manohar, IAS	Committee Chairman & Chairman, BWSSB
02	Sri S R Vishwanth	MLA, Yelahanka Constituency
03	Sri.H. R. Shantha Rajanna	Engineer Member, BDA
04	Sri. Raghavan	CEO, KTDC, Beeja Bhavan
05	Sri Suresh B	EIC, BWSSB
06	Sri. Prahallad	EIC, BBMP
07	Sri. Rajiv K N	CE, BWSSB
08	Dr. Jagadish K Naik, KAS	Additional Deputy Commissioner, Bangalore Urban
09	Sri.Anil Kumar M	Senior Environmental Officer , KSPCB
10	Sri Narayanaswamy C	Additional Chief Engineer, BWSSB
11	Sri Madhusudhan T	ACE N-2 ,BWSSB
12	Sri. Ravindra Kumar,IFS	Deputy Conservative of Forest
12	Sri Dayananda H S	EE(SWD), BBMP Yelahanka
13	Smt Divya P S	EE(P)-2, BWSSB
14	Sri Ramesh R	EE N-2, BWSSB
15	Sri Chandan S	AEE(P)-2-1, BWSSB
16	Sri Vinayak K M	AEE N-2-1
17	Sri Rajesh K	AEE N-2-3
18	Sri Srinivasa J N	AEE(SWD), BBMP Yelahanka
19	Sri Nataraja H M	AE (P)-2 BWSSB
20	Sri Manjunath S	AE, BWSSB
21	Sri Prashant. B N	AE(SWD), BBMP Yelahanka
22	Sri Ramesh Babu	Deputy Tahshildar, Yelahanka

SI No.	Name of the officers	Designation
23	Smt Usha S	Revenue Inspector, Yelahanka
24	Sri. Bhaskar Reddy (R 9)	President, RCG RWA& their representatives
25	Sri. Hemanth Rai (R 9)	Secretary, RWA, Ramanashree California.
26	Sri Uma Shankar	Ramanashree California, Manager
27	Sri. Narasimha Murthy Kandhi (R 10)	President, Northwood Esteem Villas RWA

The Committee Chairman welcomed all members present for the site inspection, and a walk through survey was conducted with the officials and RWAs present along the Yelahanka Puttenahalli Lake Bund and other surrounding areas to explore possibilities to divert the sewage entry into the lake. The inspection was followed by meeting, the Committee Chairman in line with the Hon'ble NGT orders enquired further details on the following matters :

1. Why the rain water entry to the lake from the storm water drain is stopped?
2. The huge pit available within the colony of respondent No. 9 being used for the collection of sewage and taken through the resort and connecting the main sewage line can be used to collect the upstream sewage? If that is so, whether there is a necessity for the BWSSB and BBMP to lay the line on the side of the Puttenahalli Lake needs to be examined.
3. As per the submission of the counsel for the 10th respondent there is already an existing STP, if so whether there is a necessity for the BWSSB and BBMP to lay the line on the side of Puttenahalli Lake?
4. Measures for arresting the entry of sewage into the Yelahanka Puttenahalli Lake.

The officials and stakeholders respectively submitted the details as below:-

1. Why the rain water entry to the lake from the storm water drain is stopped?

BBMP officials informed that, there is mixing of rainwater with sewage from upstream un-sewered areas and village Panchayath, in order to stop the entry of mixed sewage into the lake the reserve forest department has blocked the storm-water drain. In order to address this issue, it is essential to lay 1600 mm diameter RCC pipelines along the Puttenahalli Lake bund walkway, which will function as the necessary

diversion channel to avoid sewage from upstream un-sewered areas and village panchayath.

Further, the BWSSB officials present informed that the Puttenahalli Lake catchment area includes the CMC limit, the 110 village limit of BBMP, Ramagondanahalli Village and its catchment (falling under the Panchayath limit), and the Shivaram Karanth (BDA) Layout. The entire catchment area has experienced significant development in recent years. Within this area, the Panchayath limit, Shivaram Karanth (BDA) layout, and some newly developed or previously missed out areas within the 110 villages remain un-sewered, resulting in the inflow of sewage from these areas into the storm water drain.

Additionally, BWSSB officials clarified that to carry the sewage from Ananthapura village sewer network and also to manage the sewage from the future developments it is essential to lay the 700 mm dia RCC trunk sewer approximately for 600 mts stretch of the Puttenahalli lake bund walk way as per the natural gradient to convey the sewage for further treatment at ongoing Yelahankakere 6 MLD STP effectively addressing the issue in a timely manner.

- 2. The huge pit available within the colony of respondent No. 9 being used for the collection of sewage and taken through the resort and connecting the main sewage line can be used to collect the upstream sewage? If that is so, whether there is a necessity for the BWSSB and BBMP to lay the line on the side of the Puttenahalli Lake needs to be examined.**

The representatives of 9th respondent, Ramanashree California RWA and the officials explained that there is a small pit located in the divider of the road within their colony, which is used to collect sewage from only certain areas of the layout where the levels permit. However, sewage from the remaining areas is flowing into the storm water drain, eventually entering into the Lake. Given the lack of alternatives, it is necessary for BWSSB to lay sewer line and BBMP to lay the diversion line along the Puttenahalli Lake bund to prevent further sewage entering the lake.

3. As per the submission of the counsel for the 10th respondent there is already an existing STP, if so whether there is a necessity for the BWSSB and BBMP to lay the line on the side of Puttenahalli Lake?

In response, the representatives of the respondent No. 10, North Wood Esteem Villas (NRWA), stated that the STP (Sewage Treatment Plant) designed and installed solely to manage the sewage load of their community, thus it doesn't have the required capacity. Additionally, the officials present informed the committee that during routine inspections, it was observed that the North Wood Esteem Villas (NRWA) has been discharging the untreated sewage into the SWD, which ultimately flows into the lake.

Further, Additional Deputy Commissioner, Bangalore Urban submitted that the provision of sewer network to the Panchayath limit will take some time.

4. Measures for arresting the entry of sewage into the Yelahanka Puttenahalli Lake.

To create a safe and sustainable habitat for migratory birds and to ensure the long-term health of the lake ecosystem, it is essential to protect & maintain the natural environment of the lake and its surroundings, including preserving the water quality, conserving native vegetation, preventing pollution. A well-balanced ecosystem not only supports aquatic life and bio-diversity.

Many bird species rely on healthy lake environments as stopover points or nesting grounds during their migration cycles. By maintaining a clean and thriving lake habitat-with ample food sources, shelter and minimal disruption- we can encourage birds to return seasonally, contributing to biodiversity and ecological balance. It also benefits the bird conservation and can be promote the bird sanctuary, eco-tourism, environmental education.

In order to revive the lake eco-system and to provide an all inclusive solution for arresting the entry of sewage into Yelahanka Puttenahalli Lake, as there are no alternatives, the following directives were issued to the respective departments:-

- a. **BBMP:** Installing 1600 mm diameter RCC pipelines for an approximate length of 600mts in order to carry the rain water mixed with sewage of unsewered areas like village Panchayath, missed out 110 Villages areas during low intensity rainfall. Further during high intensity rainfall due to exhaustion of the pipeline carrying capacity, will naturally allow the rain water to enter the lake.

To prevent silt and debris entry if any, BBMP shall take additional precaution by providing trash barriers, silt traps and any such necessary arrangements, to allow only clear rain water to enter the lake, maintaining the lake ecosystem.

Timeline: Work of laying the 1600 mm dia RCC pipeline to be completed within 45 days from the date of issue of NGT orders.

- b. **BWSSB:** To lay the 700 mm dia RCC trunk sewer, approximately 600 meters in length, along the Puttenahalli lake bund walkway, parallel to the BBMP 1600mm dia RCC diversion line, to carry the sewage from Ananthapura village sewer network by natural gradient for further treatment at ongoing Yelahankakere 6 MLD STP taken up by BWSSB.

Timeline: Work of laying 700 mm dia RCC pipeline to be completed within 45 days from the date of issue of NGT orders. To take up and complete the UGD pipeline work for missing areas of Puttenahalli lake catchment coming under BWSSB jurisdiction in next one year.

- c. **KSPCB** and other concerned officials to issue the notices and impose penalties immediately on all the properties discharging untreated sewage into SWD.

Timeline: Immediate action to prevent the sewage entry to the lake from the apartments and industries in the catchment areas within next 60 days

- d. **Bangalore Urban DC:** To instruct the Executive Officer - Yelahanka Taluk Panchayath, Ganteganahalli Village Panchayath, Ramagondanahalli Village to take up immediate necessary action to arrest the entry of the sewage from the Panchayath limits into SWD.

Timeline: Immediately submit the action plan

- e. **Bangalore Development Authority:** To prioritize the sewage network and Sewage Treatment Plant works in the Puttenahalli lake catchment areas, there by aiding the preventive measures to arrest the sewage entry from BDA layouts.

The implementation of above measures on immediate basis is the suitable solution to revive the Puttenahalli Lake and Bird Conservation.

Chairman of the Committee

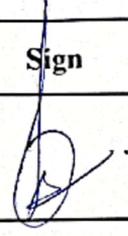
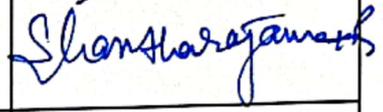
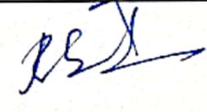
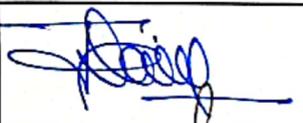
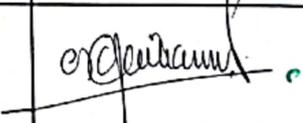
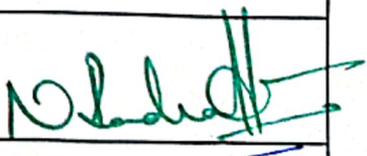
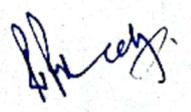
CHAIRMAN
Chairman, BWSSB
Bangalore Water Supply
& Sewerage Board
Bangalore - 560 009.

Encl:- Site inspection photos

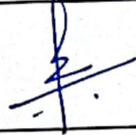
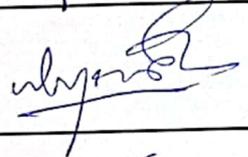
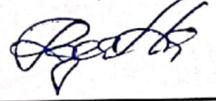
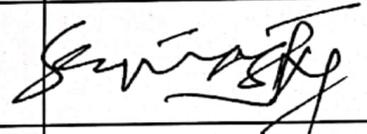
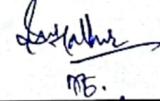
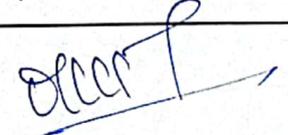
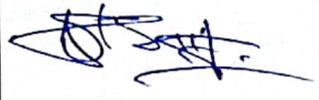
No. BWSSB/CH/CE(P)/ACE(P)-1/24/2025-26 **Date:** 5.04.2025

1. Copy to DC Urban, Bangalore for information& necessary action
2. Copy to CEO, KTDC, Beeja Bhavan for information& necessary action
3. Copy to Engineer Member, BDA for information& necessary action
4. Copy to EIC, BWSSB& BBMP for information& necessary action
5. Copy to CE (Project) for information& necessary action
6. Copy submitted to DCF, Yelahanka for information& necessary action
7. Copy to SEO, Bangalore North, KSPCB for information& necessary action
8. Copy to EO, Yelahanka Taluk Panchayath for information and necessary action
9. Copy to RCG, RWA representative for information
10. Copy to NRWA for kind information
11. Office copy

Site Inspection followed by Meeting held on 27.03.2025 as per the directions of Hon'ble NGT(SZ) regarding Original Application No 191/2024 (SZ) and IA No 71 & 164 of 2024 pertaining to Yelahanka Puttenahalli Lake

SI No.	Name of the officers	Designation	Sign
1	Dr. Ram Prasath Manohar, IAS	Committee Chairman & Chairman, BWSSB	
2	Sri S R Vishwanth	MLA, Yelahanka Constituency	
3	Sri.H. R. Shantha Rajanna	Engineer Member, BDA	
4	Smt B K Pavithra	f CEO, KTDC, Beeja Bhavan	
5	Sri. Prahallad	EIC, BBMP	
6	Sri Suresh B	EIC, BWSSB	
7	Sri. Rajiv K N	CE, BWSSB	
8	Dr. Jagadish K Naik, KAS	Additional Deputy Commissioner, Bangalore Urban	
9	Sri.Anil Kumar M	Senior Environmental Officer , KSPCB	
10	Sri Narayanaswamy C	Additional Chief Engineer, BWSSB	
11	Sri Madhusudhan T	ACE N-2 ,BWSSB	
12	Sri. Ravindra Kumar,IFS	Deputy Conservative of Forest	
13	Sri Dayananda H S	EE(SWD), BBMP Yelahanka	
14	Smt Divya P S	EE(P)-2, BWSSB	
15	Sri Ramesh R	EE N-2, BWSSB	

Site Inspection followed by Meeting held on 27.03.2025 as per the directions of Hon'ble NGT(SZ) regarding Original Application No 191/2024 (SZ) and IA No 71 & 164 of 2024 pertaining to Yelahanka Puttenahalli Lake

Sl No.	Name of the officers	Designation	Sign
16	Sri Chandan S	AEE(P)-2-1, BWSSB	
17	Sri Vinayak K M	AEE N-2-1	
18	Sri Rajesh K	AEE N-2-3	
19	Sri Srinivasa J N	AEE(SWD), BBMP Yelahanka	
20	Sri Nataraja H M	AE (P)-2 BWSSB	
21	Sri Manjunath S	AE, BWSSB	
22	Sri Prashant. B N	AE(SWD), BBMP Yelahanka	
23	Sri Ramesh Babu	Deputy Tahshildar, Yelahanka	
24	Smt Usha	Revenue Inspector, Yelahanka	
25	Sri. Bhaskar Reddy (R 9)	President, RCG RWA & their representatives	
26	Sri. Hemanth Rai (R 9)	Secretary, RWA, Ramanashree California.	
27	Sri Uma Shankar	Ramanashree California, Manager	